

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-525
IB-778/ND/2020

IN THE MATTER OF:

Sahajanand Medical Technologies Pvt Ltd
V/s
MedeorHopsital Ltd

....Applicant

...Respondent

SECTION

U/s SEC. 9 IBC

Order delivered on 23.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, list the matter on 23.03.2021.


(Anil Kumar)
for (Court Officer, C-V)